

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Thirupur Surya HitechAppareal Pvt Ltd

MAIN PETITION NUMBER : CP/468/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2151(CHE)2023

**ORDER**

Liquidator is represented by the Ld. Counsel Ms. Subhitsha.

This Application has been filed to take on record the  
23<sup>rd</sup> Progress report by the Ld. Liquidator.

The same is taken on record subject to all just exceptions.

IA(IBC)/2151(CHE)2023 is accordingly **disposed off**.

- sd -

[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

- sd -

[SANJIV JAIN]  
MEMBER (JUDICIAL)